NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/ (IB)/2017

NAME OF THE PETITIONER(S) : INDIAN COMMERECE & INDUSTRIES CO PVT LTD

NAME OF THE RESPONDENT(S) : NAPC LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondents. Counsel for Petitioner is directed to issue private notice to the Respondents for their appearance and submissions and file proof of service of notice by way of an affidavit by next date of hearing. Put up on 17.07.2017 at

10.30 A.M.

J. Uitagerghavan.

(5. Vijayaraghavan)

Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

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